

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/6977/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 22nd December, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/291/2021 Dtd. 20.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.12.2021**, has been accepted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/6978/A, dated , 22-12-2021
Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pass